

O. I. H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 2177

TO BE ANSWERED ON JULY 4, 2019

DRONES' ROLE TO CHECK ILLEGAL OCCUPATION OF LAND

No. 2177. SHRIMATI RAMA DEVI:

SHRI GIRIDHARI YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that Drones can play any role in checking illegal occupation of land and demarcation of unauthorized colonies;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to use drones to check illegal occupation of land and demarcation of unauthorized colonies;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor and reaction of the Government thereto?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (e): Yes, Sir. However, the use of Drone Technology is at a nascent stage and the competence and scalability of the capacities of agencies offering these services is yet to be assessed.
